

Expansion of capacity by Messers Bajaj Auto Ltd.

2622. SHRI KRISHNA SINGH : Will the Minister of INDUSTRY be pleased to state :

(a) whether Messers Bajaj Auto Limited has sought expansion of their two-wheeler and three-wheeler production capacity to meet the export and indigenous demands;

(b) if so, the details of the expansion sought; and

(c) the steps taken by the company to contain the cost price of the vehicles and to make them fuel efficient ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) (a) No such proposal has been received by the Government.

(b) Does not arise.

(c) The company has been manufacturing fuel efficient scooters and has been able to contain the cost price within reasonable limits through better productivity of men and machines R and D. effective inventory control etc.

Purchase of electric wire

2623. SHRI K. D. SULTANPURI : Will the Minister of ENERGY be pleased to state :

(a) the names of the companies which are producing electric wires and the quantity of electric wires purchased by the Government during the year 1985-86 for execution of different projects for generation of electricity; and

(b) the total amount involved in these purchases ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER AND MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS

(SHRIMATI SUSHILA ROHTAGI) : (a) and (b). The time, labour and expenditure involved in collecting the information will not be commensurate with the results expected to be achieved.

Joint Sector Projects in the Country

2624. SHRI BHATTAM SRIRAMA MURTY : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Joint Sector form of industrial promotion is gaining increasing popularity;

(b) if so, the number of joint sector units in the country State-wise with details of their products and year of incorporation; and

(c) whether large industrial houses are also taking advantage of this form and expanding their economic power ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) and (b). The number of letters of intent granted to State Industrial Development Corporations since 1983 has been as follows :

Year	No. of letters of intent
1983	148
1984	117
1985	118
1986 (upto May)	64

Detail regarding location, item of manufacture, capacity etc. of all letters of intent and industrial licences are being published regularly by the Indian Investment Centre in their monthly Newsletter copies of which are being sent to the Parliament Library regularly.

(c) The quantum of association of private capital in projects promoted by State Industrial Development Corporations has been prescribed in such a manner that the power of control and guidance of the affairs of the undertaking remains effectively with